

**GOVERNMENT OF INDIA
LABOUR
LOK SABHA**

STARRED QUESTION NO:213
ANSWERED ON:04.08.2003
LOSSES DUE TO LABOUR UNREST
A.F. GOLAM OSMANI

Will the Minister of LABOUR be pleased to state:

- (a) whether the country is suffering losses worth crores of rupees every year due to labour unrest;
- (b) if so, the details of States which are more prone to labour unrest;
- (c) whether the Government have drawn any plans to check such labour unrest; and
- (d) if so, the details thereof?

Answer

MINISTER OF LABOUR (SHRI SAHIB SINGH VERMA)

- (a) to (d): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN PART (A) TO (D) OF LOK SABHA STARRED QUESTION NO.213 BY SHRI A.F.GOLAM OSMANI REGARDING LOSSES DUE TO LABOUR UNREST FOR ANSWER ON 4.8.2003.

- (a): Yes Sir.

(b): During 2002, West Bengal recorded the largest number of incidents of labour unrest followed by Tamil Nadu, Andhra Pradesh and Gujarat.

(c)&(d): The Industrial Disputes Act,1947 provides a legal framework for maintaining harmonious industrial relations.This facilitates intervention, mediation and conciliation by Conciliation Officers of the Industrial Relations Machinery for resolution of industrial disputes.